

**SCHEDULE FOR THE INTERVIEWS FOR APPOINTMENT AS
NOTARIES IN RESPECT OF THE STATE OF UT
CHANDIGARH TO BE HELD FROM 14.11.2018 AT
CHANDIGARH**

Date : 14th Nov 2018 (Wednesday)
(Sr. No. 1-till last)
Time : 3:00 P.M.

VENUE

**INCOME TAX APPELLATE TRIBUNAL (ITAT)
KENDRIYA SADAN, SECTOR-9-A,
CHANDIGARH-160009**

BY SPEED POST

Sr.No. 1

F. No. N-11013/7796/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 15th Oct, 2018

To

Sh./Ms. Ashwani Verma, **Advocate**
Sh. Sukhman Verma
367, Pipliwala Town Manimajra Chandigarh-
160101

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2

F. No. N-11013/7797/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 15th Oct, 2018

To

Sh./Ms. Bhupinder Singh, **Advocate**
Sh. Late S. Makhan Singh
H.No.754, Sector 40A, Chandigarh - 160 036.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 3

F. No. N-11013/7798/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 15th Oct, 2018

To

Sh./Ms. Surjit Singh, **Advocate**
Sh. Darbara Singh
H.No.3112/3, Sector-44-D, Chandigarh-160047

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 4

F. No. N-11013/7799/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 15th Oct, 2018

To

Sh./Ms. Bharat Bhushan Tayal, **Advocate**
Sh. Lt.Sh. B.D.Tayal
H.No.671, Anandpur Complex, Welfare Society,
(Regd.) Village Kajheri Chandigarh-160036

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 5

F. No. N-11013/7800/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 15th Oct, 2018

To

Sh./Ms. Yoginder Nagpal, **Advocate**
Sh. J.C.Nagpal
1017, Sec-43-B, Chandigarh-160022

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 6

F. No. N-11013/7801/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 15th Oct, 2018

To

Sh./Ms. Devinder Singh, **Advocate**
Sh. Raj Singh
H.No.360, Sec-40-A, Chandigarh-160036

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 7

F. No. N-11013/7802/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 15th Oct, 2018

To

Sh./Ms. Ms. Niti Sharma, **Advocate**
Sh. Lekhraj Sharma
H.No.110,1st Floor, Sector-21, Chandigarh-
160022

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 8

F. No. N-11013/7803/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 15th Oct, 2018

To

Sh./Ms. Kalyan Singh, **Advocate**
Sh. Amin Chand
310,Phase 3B-1,SAS Nagar Mohali,Punjab-
160059

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 9

F. No. N-11013/7804/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 15th Oct, 2018

To

Sh./Ms. Ms. Neelam Sharma, **Advocate**
Sh. Karun Sharma
1084, Custom & Central Excise Society, Sector-
51, Chandigarh-160047

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 10

F. No. N-11013/7805/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 15th Oct, 2018

To

Sh./Ms. Ms.Savita, **Advocate**
Sh. Hemen Aggarwal
5427/1, Modern Housing Complex, Manimajra
Chandigarh-160101

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 11

F. No. N-11013/7806/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 15th Oct, 2018

To

Sh./Ms. Gurmit Singh, **Advocate**
Sh. Jiwa Singh
H.No.3255, Sector-46-C, Chandigarh-160047

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 12

F. No. N-11013/7807/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 15th Oct, 2018

To

Sh./Ms. Smt CHARANJIT KAUR, **Advocate**
Sh. SANJEEVAN SINGH
HOUSE No 2249 Phase 10 Mohali SAS Nagar
Punjab - 160 062.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.06.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 13

F. No. N-11013/7808/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 15th Oct, 2018

To

Sh./Ms. Smt RITU RAAG, **Advocate**
Sh. SANJEEVAN SINGH
HOUSE No 2249 Phase 10 Mohali SAS Nagar
Punjab - 160 062.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 14

F. No. N-11013/7809/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 15th Oct, 2018

To

Sh./Ms. Bhupinder Singh, **Advocate**
Sh. S. Makhan Singh
House No. 754 Sector-40 A Distt. Chandigarh
CHANDIGARH - 160 036.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 15

F. No. N-11013/7810/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 15th Oct, 2018

To

Sh./Ms. Surjit Singh, **Advocate**
Sh. DARBARA SINGH
House No. 3112/3 Sector 44-D Distt.
Chandigarh CHANDIGARH - 160 047.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 16

F. No. N-11013/7811/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 15th Oct, 2018

To

Sh./Ms. Smt Varuna Singh, **Advocate**
Sh. Narinder Singh
19 New Generation Duplex Houses Dhakoli
Zirakpur Distt. SAS Nagar PUNJAB - 140 603.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 17

F. No. N-11013/7812/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 15th Oct, 2018

To

Sh./Ms. Bharat Bhushan Tayal, **Advocate**
Sh. LATE SH. B.D. TAYAL
HOUSE NO 671 ANANDPUR COMPLEX
WELFARE SOCIETY(REGD) VILLAGE KAJHERI
CHANDIGARH - 160 036.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 18

F. No. N-11013/7813/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 15th Oct, 2018

To

Sh./Ms. Gurdev Singh, **Advocate**
Sh. BACHANA
HOUSE NO. 136 SHIVALIK VIHAR 2 NAYA
GAON SAS Nagar Punjab - 160 103.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 19

F. No. N-11013/7814/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 15th Oct, 2018

To

Sh./Ms. Devinder Singh, **Advocate**
Sh. Raj Singh
House No.360 sector 40-A Distt. Chandigarh
CHANDIGARH - 160 036.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 20

F. No. N-11013/7815/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 15th Oct, 2018

To

Sh./Ms. Ashwani Verma, **Advocate**
Sh. SUKHMAL VERMA
367 PIPLIWALA TOWN MANIMAJRA Distt.
Chandigarh CHANDIGARH - 160 101.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 21

F. No. N-11013/7816/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 15th Oct, 2018

To

Sh./Ms. Amar Nath, **Advocate**
Sh. Munshi Ram
H No 3059 Sector 47 D Distt. Chandigarh
Chandigarh - 160 047.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 22

F. No. N-11013/7817/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 15th Oct, 2018

To

Sh./Ms. Banta Singh, **Advocate**
Sh. Kadhu Ram
3098 Housing Board Colony Dhanas Distt.
Chandigarh Chandigarh - 160 014.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 23

F. No. N-11013/7818/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 15th Oct, 2018

To

Sh./Ms. Hari Chand Kaushal, **Advocate**
Sh. S.D. Kaushal
1104 Sector 12 A Panchkula Distt. Chandigarh
Chandigarh - 134 112.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 24

F. No. N-11013/7819/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 15th Oct, 2018

To

Sh./Ms. Smt Niti Sharma, **Advocate**
Sh. Lekhraj Sharma
House No.110 First floor Sector 21 A Distt.
Chandigarh Chandigarh -160 022.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 25

F. No. N-11013/7820/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 15th Oct, 2018

To

Sh./Ms. Smt Neelam Sharma, **Advocate**
Sh. Karun Sharma
1084 Custom & Central Excise Society Sector 51
Distt. Chandigarh Chandigarh - 160 047.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 26

F. No. N-11013/7821/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 15th Oct, 2018

To

Sh./Ms. Smt Savita, **Advocate**
Sh. Hemen Aggarwal
5427/1 Modern Housing Complex Manimajra
Distt. Chandigarh Chandigarh - 160 101.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 27

F. No. N-11013/7822/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 15th Oct, 2018

To

Sh./Ms. Kalyan Singh, **Advocate**
Sh. Amin Chand
310 Phase 3-B-1 MOHALI S.A.S Nagar Punjab -
160 059.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 28

F. No. N-11013/7823/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 15th Oct, 2018

To

Sh./Ms. Balbir Singh Chakkal, **Advocate**
Sh. Udey Singh
H.No 59 Sector 38 A Distt. Chandigarh
CHANDIGARH - 160 036.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 29

F. No. N-11013/7824/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 15th Oct, 2018

To

Sh./Ms. Ram Lal, **Advocate**
Sh. Late Sh. Surta Singh
H.No 2556 Mariwala Town Manimajra Distt.
Chandigarh CHANDIGARH - 160 101.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.01.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 30

F. No. N-11013/7825/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 15th Oct, 2018

To

Sh./Ms. Smt Shinder Pal Kaur, **Advocate**
Sh. Suresh Kumar
Flat No. 98-B A-4 block VIP Road Zirakpur S.A.S
Nagar Punjab - 140 603.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.02.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 31

F. No. N-11013/7826/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 15th Oct, 2018

To

Sh./Ms. Ram Kumar Dutta, **Advocate**
Sh. Late Sh. Isher Dass Dutta
1016 Sector 38 B Distt. Chandigarh Chandigarh
- 160 014.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.03.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 32

F. No. N-11013/7827/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 15th Oct, 2018

To

Sh./Ms. Manoj Kumar, **Advocate**
Sh. Rameshwer Dass
House No 496 Phase 6 Mohali S.A.S Nagar
Punjab - 160 055.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.03.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 33

F. No. N-11013/7828/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 15th Oct, 2018

To

Sh./Ms. Suraj Mal Bhatia, **Advocate**
Sh. SURAT SINGH BHATIA
HOUSE NO. 2189 SECTOR 49-C Distt.
Chandigarh CHANDIGARH - 160 047.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.03.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 34

F. No. N-11013/7829/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 15th Oct, 2018

To

Sh./Ms. Smt Arpana Sharma Gujral, **Advocate**
Sh. Gurvinder Pal Singh
1121 Sector 29 B Chandigarh Distt. Chandigarh
- 160 030.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.05.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 35

F. No. N-11013/7830/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 15th Oct, 2018

To

Sh./Ms. Harphool Singh, **Advocate**
Sh. Tek Ram
H.No. 2173/2 Manimajra Town Distt.
Chandigarh CHANDIGARH - 160 101.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.06.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 36

F. No. N-11013/7831/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 15th Oct, 2018

To

Sh./Ms. Smt Babita, **Advocate**
Sh. Arvinder Singh
House No. 752/1 Dera Sahib Manimajra Distt.
Chandigarh CHANDIGARH - 160 101.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.06.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 37

F. No. N-11013/7832/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 15th Oct, 2018

To

Sh./Ms. Ajay Sood, **Advocate**
Sh. Late Sh. K.R.Sood
H.No. 50-A Sector 30-B Distt. Chandigarh
CHANDIGARH - 160 030.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.07.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 38

F. No. N-11013/7833/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 15th Oct, 2018

To

Sh./Ms. Ms.BALJIT KAUR, **Advocate**
Sh. Satwinder Singh
H.No 2922 First Floor Sector 49 D
CHANDIGARH-160047

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 39

F. No. N-11013/7834/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 15th Oct, 2018

To

Sh./Ms. Jiwan Singh, **Advocate**
Sh. Basakha Singh
41, Village Badheri Sector 41-D,
Chandigarh, CHANDIGARH, CHANDIGARH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 40

F. No. N-11013/7835/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 15th Oct, 2018

To

Sh./Ms. Rajni, **Advocate**
Sh. DARSHAN LAL LAMBA
H.NO 3426, SECTOR 32- D CHANDIGARH
,CHANDIGARH,CHANDIGARH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 41

F. No. N-11013/7836/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 15th Oct, 2018

To

Sh./Ms. Subhash Chander, **Advocate**
Sh. BANARSI DASS
HOUSE NO- 38 SECTOR-11-A
,CHANDIGARH,CHANDIGARH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 42

F. No. N-11013/7837/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 15th Oct, 2018

To

Sh./Ms. Ajay Gupta, **Advocate**
Sh. Sh Kishori Lal
House No 92-2 New Darshani Bagh
Manimajra, CHANDIGARH, CHANDIGARH

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY